

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 147
(TO BE ANSWERED ON THE 29th January 2026)

NON-OPERATIONAL AIRPORTS

147. SHRI JAGADISH CHANDRA BARMA BASUNIA Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details and the number of non-operational airports under the Airports Authority of India, State-wise;
- (b) the reasons for non-operation of such airports; and
- (c) the date of their inauguration, cost of construction, expenditure incurred on maintenance and the period since when each such airport has remained non-operational?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)

- (a): The State-wise list of non-operational airports under the Airports Authority of India is at Annexure-I.;
- (b) These airports are presently non-operational due to factors such as lack of passenger demand, inadequate supporting infrastructure, land-related constraints, and commercial unviability. Further, following the repeal of the Air Corporation Act in 1994, airlines independently decide route networks based on their assessment of operational feasibility and commercial viability. ;
- (c) The capital expenditure incurred on these airports up to 31.03.2025 is at Annexure-II. The expenditure incurred towards maintenance of these airports during FY 2024-25 is placed at Annexure-III.

ANNEXURE -I

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 147 for
29.01.2026

List of airports owned by Airports Authority of India that are presently
non-operational

SL. NO.	STATE / UT	AIRPORT
1	ANDHRA PRADESH	DONAKONDA
2	ARUNACHAL PRADESH	DAPARIZO
3	BIHAR	JOGBANI
4	BIHAR	MUZAFFARPUR
5	BIHAR	RAXAUL
6	GUJARAT	DEESA
7	JHARKHAND	CHAKULIA
8	JHARKHAND	DHALBHUMGARH
9	MADHYA PRADESH	KHANDWA
10	MADHYA PRADESH	PANNA
11	MEGHALAYA	SHELLA
12	MIZORAM	AIZAWL (TURIAL)
13	TAMIL NADU	THANJAVUR (CE)
14	TAMIL NADU	VELLORE
15	TELANGANA	NADIRGUL
16	TELANGANA	WARANGAL
17	TRIPURA	KAILASHAHAR
18	TRIPURA	KAMALPUR
19	TRIPURA	KHOWAI
20	WEST BENGAL	ASANSOL
21	WEST BENGAL	BALURGHAT
22	WEST BENGAL	MALDA

Annexure-II

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 147 for
29.01.2026

Statement of capital expenditure incurred on Non-operational airports till
31.03.2025

(Rs. In crore)

SL. NO.	STATE / UT	AIRPORT	Capital Expenditure upto 31.03.2025
1	ANDHRA PRADESH	DONAKONDA	-
2	ARUNACHAL PRADESH	DAPARIZO	-
3	BIHAR	JOGBANI	-
4	BIHAR	MUZAFFARPUR	-
5	BIHAR	RAXAUL	-
6	GUJARAT	DEESA	0.92
7	JHARKHAND	CHAKULIA	-
8	JHARKHAND	DHALBHUMGARH	0.07
9	MADHYA PRADESH	KHANDWA	-
10	MADHYA PRADESH	PANNA	-
11	MEGHALAYA	SHELLA	-
12	MIZORAM	AIZAWL (TURIAL)	0.01
13	TAMIL NADU	THANJAVUR (CE)	1.75
14	TAMIL NADU	VELLORE	30.25
15	TELANGANA	NADIRGUL	-
16	TELANGANA	WARANGAL	6.40
17	TRIPURA	KAILASHAHAR	1.29
18	TRIPURA	KAMALPUR	2.71
19	TRIPURA	KHOWAI	-
20	WEST BENGAL	ASANSOL	0.96

21	WEST BENGAL	BALURGHAT	1.52
22	WEST BENGAL	MALDA	4.16

Annexure-III

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 147 for 29.01.2026

Statement showing airport-wise expenditure incurred on the maintenance for the FY 2024-25 in respect of non-operational airports

(Rs. in Crore)

			FY-2024-25
SL No	STATE/UT	AIRPORTS	EXPENDITURE
1	ANDHRA PRADESH	DONAKONDA	0.34
2	ARUNACHAL PRADESH	DAPARZIO	0.00
3	BIHAR	JOGBANI	0.28
4	BIHAR	MUZAFFARPUR	0.18
5	BIHAR	RAXUAL	0.25
6	GUJARAT	DEESA	0.39
7	JHARKHAND	CHAKULIA	0.00
8	JHARKHAND	DHALBHUMGARH	-0.02*
9	MADHYA PRADESH	KHANDWA	0.00
10	MADHYA PRADESH	PANNA	0.00
11	MEGHALAYA	SHELLA	0.00
12	MIZORAM	AIZWAL(TURIAL)	0.00
13	TAMIL NADU	THANJAVUR(CE)	0.21
14	TAMIL NADU	VELLORE	3.24
15	TELANGANA	NADIRGUL	0.00
16	TELANGANA	WARANGAL	0.69
17	TRIPURA	KAILASHAHAR	0.76
18	TRIPURA	KAMALPUR	0.00
19	TRIPURA	KHOWAI	0.40
20	WEST BENGAL	ASANSOL	0.00

Note:

Total number of AAI owned non-operational airports are 22 airports, however 2 airports namely Balurghat and Malda are under the operational control of State, therefore, these have not been included in the above statement.

*The expenditure figure shown in (-) is mainly due to

- (i) Prior period adjustments
- (ii) Reversal of provision for bad debt
- (iii) Reversal of consultancy charges, etc.